

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 31 of 2012 in
D.F.R. No. 1957 of 2011

Dated : 3rd February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Delhi International Airport Pvt. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Milank Chaudhary &
Mr. Puneet Yadav

ORDER

I.A. No. 31 of 2012
(Condone delay Application)

Issue notice to the Respondents returnable on 28.02.2012.

Dasti service is permitted.

Post the matter on **28.02.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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